NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/14	TP 7/17	For Hearing	433(e) / 433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

REPRESENTATION TO WHOM

(SEBEVATSA ASSOCIATES)
MOHAMMED SIDDIQ 9738550560

NAME (IN CAPITAL)

& PHONE NUMBER

PETITIONER (ADV) Sudotto

SIGNATURE

PHAVANI KUMAR

SL.

for KING AND PARIRIDLE

RESPONDEM CAON)

C888309565 Counsel for Petitioner as well Counsel for Respondents are present. They requested time. List it on 22/11/2017 finally.

Member (T)

Member (J)